

OFFICE OF PRINCIPAL DISTRICT & SESSIONS JUDGE, (NORTH-EAST)
KARKARDOOMA COURTS, DELHI

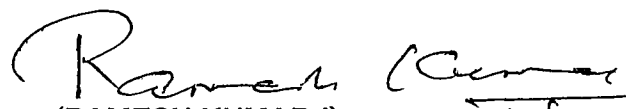
ORDER

The following postings and transfers are made with immediate effect:-

S. No.	Name of the official	From	To
1	Sh. Narender Singh Patwal, Sr.J.A, EC No.36736254	Sr. JA, in the Accounts Branch and PIO, North-East District, Karkardooma Courts, Delhi.	Sr.JA/Branch Incharge of all Branches of North-East District, Karkardooma Courts, Delhi.
2	Ms. Neerja Verma, Judicial Assistant EC No.13637	Reader in the Court of Sh. Rupinder Singh Dhiman, MM-01, North-East District, Karkardooma Courts, Delhi.	Judicial Assistant in the Accounts Branch, North-East District, Karkardooma Courts, Delhi.
3	Sh. Girish Vaidya, Judicial Assistant, EC No.12206	Reader in the Court of Sh. Santosh Kumar Singh, ACMM, North-East, District Karkardooma Courts, Delhi.	Reader in the Court of Sh. Rupinder Singh Dhiman, MM-01, North-East District, Karkardooma Courts, Delhi.
4	Sh. Rajesh Singh Rajput, Judicial Assistant, EC No.13881	Ahlmad in the Court of Sh. Santosh Kumar Singh, ACMM, North-East, District Karkardooma Courts, Delhi.	Reader in the Court of Sh. Santosh Kumar Singh, ACMM, North-East, District Karkardooma Courts, Delhi.
5	Sh. Sandeep Kumar JA EC No.71656319	JA, in the Record Room (Sessions) North-East District, Karkardooma Courts, Delhi.	Ahlmad in the Court of Sh. Santosh Kumar Singh, ACMM, North-East, District Karkardooma Courts, Delhi.

Note:- (1) Non-compliance of the transfer order or immediately proceeding on leave shall be considered deliberate insubordination and disciplinary action shall be taken against them as per rules.

(2) Earlier Order No. 4449-4462Admn./P&T/NE/KKD/2022 dated 29.07.2022 in respect of Ms. Neeru Jaggi, Sr.JA/Personal Secretary in the PS Office of the undersigned, at Sr No.2 and Ms.Meenakshi Bhutani, JA/Reader, in the Court of Ms. Vijayshree Rathore, MM (Mahila Court) at sr.no.3, in North-East District is hereby stayed till further orders, due to Administrative exigency.

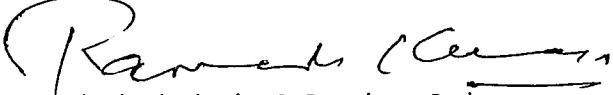

(RAMESH KUMAR-I)
Principal District & Sessions Judge
North-East District,
Karkardooma Courts, Delhi.

No. 4558-70 /P&T/Admn./NE/KKD/2022

Dated 10 4 AUG 2022

Copy forwarded for information and necessary action to:-

1. Ld. Principal District & Sessions Judge (HQs), Delhi.
2. The Administrative Officer (Judl.), Admn.-II O/o District & Sessions Judge (HQs), Delhi.
3. Officer Incharge Copying Agency, Karkardooma Courts, Delhi
4. The Accounts Officer, North-East District, Karkardooma Courts, Delhi.
5. The Officers/officials concerned.
6. Dealing Officials, Personal File/Leave/ACR Cell.
7. The Website Committee, Tis Hazari Courts/Karkardooma Courts, Delhi through LAYERS.
8. R&I Branch North-East District Karkardooma Courts, Delhi for upload the same.
9. Dealing Official, LAYERS, Tis Hazari, Courts Delhi.
10. PS to the undersigned.


Principal District & Sessions Judge
North-East District,
Karkardooma Courts, Delhi. 4/8/22